

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:270  
ANSWERED ON:02.03.2005  
MEDIUM OF SSC EXAMINATION  
Ponnuswamy Shri Mohan

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether there is any proposal to allow the candidates who are appearing in the examination conducted by the Staff Selection Commission to write the examinations in any one of the languages mentioned in the Schedule VIII of the Constitution besides Hindi and English;

(b) if so, the time by when it will come into effect; and

(c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): Yes, Sir. A proposal received from Staff Selection Commission to answer papers, except language specific papers, in the Matric Level (Main) Examinations in English or any of the languages included in the Eighth Schedule of the Constitution is under examination.

(c): Does not arise.